

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC. VII-108/2011(Pt.)/11094 /A

From :- Smti. Jayashree Bora,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, The Registrar,
Gauhati High Court,
Kohima Bench,
Kohima.

Dated Guwahati, 19th November, 2024.

Sub:- **Casual Leave.**

Ref:- Your note dated 18.11.2024.

Sir,

With reference to the above, I am directed to inform you that Shri Victo Sema, Principal District & Sessions Judge, Mokokchung has been granted **casual leave from 20.11.2024 to 22.11.2024, along with station leave permission.** The next senior most Judicial Officer available at the station shall remain in-charge of his Court and Office in his absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No. HC.VII-108/2011(Pt.)/11095-11096 /A dtd. , 19-11-24
Copy to:

1. Shri Victo Sema, Principal District & Sessions Judge, Mokokchung, Nagaland.
2. The Project Manager, Gauhati High Court, Guwahati.

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JT. REGISTRAR (VIGILANCE)

Shree